Annexure-7

Name of the corporate debtor: KOHINOOR PAPER AND NEWSPRINT PRIVATE LIMITED; Date of commencement of liquidation: 12.07.2021 ; List of stakeholders as on: 26.09.21

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl. No.	Name of stakeholder	Category of stakeholders (preference shareholders / equity shareholders / partners / others)	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
				Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment pending disposal	Whether lien / attachment removed? (Yes/No)	Amount covered by guarantee	% share in total amount of claims admitted					
1	IFCI Limited			25.08.21	2,38,13,34,013	2,38,13,34,013	Secured	IFCI Sanctioned financial assistance by way of subscription to Compulsory Convertible Debentures (CCD) of Kohinoor Power Private Limited of Rs. 50.00 Crore, for which the corporate debtor hypothecated its property in favour of IFCI. As a part of security, IFCI also has placed over 60% shares of Kohinoor Paper and Newsprint Private Limited.		0		0	0	0	0	